

Integrated Cereals Development Programme—Rice, Wheat and Coarse Cereals; and National Pulses Development Programme (NPDP) are being implemented. Besides, programmes for increasing the use of fertiliser in low consumption area and extension

of irrigation facilities are being implemented to improve the production of crops. Sufficient incentives are being provided through minimum support prices/adequate market support and supplying important inputs at reasonable prices.

STATEMENT

State-wise and Crop-wise National Production Targets for 1994-95

State	(Lakh tonnes)				
	Rice	Wheat	Coarse Cereals	Pulses	Total Foodgrains
Andhra Pradesh	108.00	0.01	21.85	7.50	137.36
Assam	32.00	1.25	0.20	0.80	34.25
Bihar	66.00	42.50	15.65	9.00	133.15
Gujarat	9.00	17.00	24.85	7.00	57.85
Haryana	19.00	65.00	8.50	7.00	99.50
Himachal Pradesh	1.30	5.50	7.06	0.20	14.06
Jammu and Kashmir	6.50	3.20	4.74	0.30	14.74
Karnataka	28.00	1.00	43.73	6.40	79.13
Kerala	11.00	-	0.04	0.30	11.34
Madhya Pradesh	58.80	51.00	39.10	31.00	179.90
Maharashtra	27.00	9.00	82.85	20.00	138.85
Orissa	65.00	0.80	5.89	11.30	82.99
Punjab	68.00	123.00	6.13	1.50	198.63
Rajasthan	1.45	43.00	39.28	16.50	100.23
Tamil Nadu	62.00	0.10	15.98	5.00	83.08
Uttar Pradesh	100.00	215.00	45.00	28.70	388.80
West Bengal	105.50	6.00	1.67	2.00	115.17
Others	16.45	1.64	2.38	0.50	20.97
All India	785.00	585.00	365.00	155.00	1890.00

[Translation]

Gauge Conversion

4069. SHRI PANKAJ CHOWDHARY : Will the Minister of RAILWAYS be pleased to state :

(a) whether funds were allocated in the previous Budget for conducting a survey to lay metre gauge railway line in Ghugull and Maharajgunj (Uttar Pradesh);

(b) if so, whether no progress could be made in this work during the last year; and

(c) if so, the purpose for which the amount was diverted and utilised and the reasons for non-completion of this work?

THE MINISTER OF RAILWAYS (SHRI C. K. JAFFER SHARIEF) : (a) No, Sir.

(b) and (c). Do not arise.

Decontrol of Jaggery

4070. SHRI SANTOSH KUMAR GANGWAR : Will the Minister of FOOD be pleased to state

(a) the benefits likely to accrue to the consumers as a result of decontrol of jaggery;

(b) whether any response has been received from various States in this regard; and

(c) if so, the details thereof?

THE MINISTER OF FOOD (SHRI AJIT SINGH) : (a) to (c). The Gur (Control) Order 1994 has been rescinded with effect from 21.3.1995. The removal of restrictions on gur traders has liberalised gur trade with consequential benefits to the consumers. No representation has been received against the rescission of the aforesaid Order.